

Justice P.T. ASHA - Madras High Court, Chennai

Details of Assets held as on 31.8.2018

A) Immovable Properties:						
S.No	Name of District, Sub-Division, Taluk & Village in which	Name & Details, % of property, Housing & Other Building, lands.	If not in own name state in whose name held and his / her relationship to the Govt. Servants	How acquired whether by purchases, lease, inheritance - @mortgage gift with date of acquisition & Name with details of persons from whom acquired	*Present Market Value	Annual Income from the property
1	Flat No.3-B, Third Floor, Sreshta Nalin, No.52/23, First Avenue, Shastri Nagar, Adyar, Chennai - 600 020.	House Flat - 1316 Sq.ft Super Built-up Area R.C.C Roof	Self	Purchase in April 2018 (Out of Housing Loan from Sundaram BNP Paribas)	2.29 Crores	4.80 Lakhs
2	Plot No. 95 & 107, Chembakkam Village, Chengelpet Taluk, Kancheepuram District.	House Plot - 4800 Sq.ft.	Self	Purchase in the FY 2011-2012 for Rs. 5.4 Lakhs	12 Lakhs	Nil
B) Movable Assets:						
1	Cash and Bank Balance	---	Self	---	4.58 Lakhs	---
2	Investments:					
	Post Office - Public Provident Fund	---	Self	---	29.70 Lakhs	---
	Sundaram Emerging Small Cap Series	---	Self	---	5 Lakhs	---
3	Maruthi - Celerio Car	---	Self	Hire Purchase Sundaram Finance	5.25 Lakhs	---
4	Jewellery	---	Self	---	20 Lakhs	---

* In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated